

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27215/2017

(Arising out of impugned final judgment and order dated 11-07-2017 in SA No. 764/2017 passed by the High Court Of Judicature At Allahabad)

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

KEDAR MISHRA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.102920/2017-EXEMPTION FROM FILING O.T.)

Date : 27-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Vishwajit Singh, AOR
Mr. Pasnkaj Singh Bisht, Adv.
Mr. Gaurav Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER